

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 104(ND)14
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016

NAME OF THE COMPANY: M/s. Ms. Payal Kapoor V/s. M/s. Laguna Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1.	Mr. Arun Kothapali	Sr. Adv.	} For the Petitioner }	}
2.	Mr. Sudhir Sharma	Adv.		
3.	Mr. Abhishek Swaroop	Adv.		

ORDER

At request of both the parties, the matter is adjourned to 02.09.2016.

Sd/-
(Ina Malhotra)
Member (Judicial)

Sd/-
(R Varadharajan)
Member (Judicial)